THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) Continuous efforts have been made to keep abreast of the trends in the co-operative movement through studies conducted by working groups and committees. A list of these committees is placed on the Table of the House.

(b) These studies have taken note of difficulties and problems facing the co-operative movement in various sectors and have recommended suitable lines of remedial action.

STATEMENT

Committees which have functioned within the last five years and have completed their work

- 1. V. L. Mehta Committee on Cooperative Credit (1960).
- 2. Nijalingappa Committee on Coperative Farming (1959-60).
- 3. Saraiya Committee on Co-operative Processing (1960-61).
- 4. Committee on Co-operatives and Panchayats (1961).
- 5. Committee on Co-operative Training (1960-61)
- 6. Patel Committee on Taccavi Loans (1962).
- 7. Study Group on Co-operatives and Railways and P. & T. Department, under the Chairmanship of Shri G. D. Goswami (1962).
- 8. Study Group on Credit Co-operatives in the non-agricultural sector under the Chairmanship of Shri Varde (1963).
- 9. Mehta Committee on Co-operative Administration (1963).
- 10. Study Team on General Insurance Co-operatives under the Chairmanship of Shri Bongirwar (1964).

Committees and Working Groups now in existence set up by the Ministry of Community Development and Co-operation

1. Committee on Co-operative Marketing (Chairman—Prof. Dantwala).

- 2. Committee on non-genuine societies and vested interests in cooperation (Chairman—Shri R. N. Mirdha).
- 3. Committee of Direction under the chairmanship of Professor Gadgil for co-operative farming.
- 4. Working Group on Co-operative Credit in IADP districts, with Shri N. P. Chatterjee, as the Chairman.
- 5. National Co-operative Farming Advisory Board (Chairman—Minister, CD & C).
- 6. National Advisory Board on Labour Co-operatives (Chairman—Minister, CD & C).

Set up by the National Co-operative
Development Corporation

- 7. Working Group of N.C.D.C. to examine the impact of managerial subsidy for revitalisation scheme and outright grants for special bad debt funds (Chairman—Prof. M. V. Mathur).
- 8. Functional Committee of N.C.D.C. on Credit (Chairman—Shri K. P. Pande).
- 9. Functional Committee of N.C.D.C. on Co-operative Marketing and Processing (Chairman—Shri V. N. Puri).
- 10. Functional Committee of N.C.D.C. on Consumer Co-operatives (Chairman—Shri S. Gounder).
- 11. Study Team of N.C.D.C. on Co-operative Marketing of Plantation Crops (Chairman—Shri N. P. Chatterjee).

DEEP SEA FISHING

- *466. SHRI M. AJMAL KHAN: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:
- (a) what contribution deep sea fishing is making in relieving the food crisis; and

(b) whether any factory has been established in India for providing people with cheap fish powder made out of dehydrated and pulve-ised fish?

THE MINISTER OF FOOD AND AGRICULTURE (Shri C. Subramaniam): (a) With the help of mechanised boats engaged in deep sea fishing, it is now possible to land between 60,000 tons to 1,00,000 tons of fish a year.

(b) No factory has been established in India for providing cheap fish powder for the people. Experiments on a laboratory scale are being conducted at present to make such nowders odourless so that they wil be acceptable to the people.

RESCUE HOMES, PROTECTIVE HOMES ETC. FOR GIRLS IN ORISSA

*467. SHRIMATI NANDINI SAT-PATHY: Will the Minister of Social SECURITY be pleased to state:

- (a) how many rescue homes and protective homes have been established under the Social and Moral Hygiene Programmes in Orissa during the last four years; and
- (b) how many girls were rescued from moral danger during the above period and in which manner they were rehabilitated by these Social and Moral Hygiene Programmes?

THE DEPUTY MINISTER DEPARTMENT OF SOCIAL SECU-RITY (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) and (b) Upto-date information is not available, for from the and has been called State Government. Information available for the period up to 1962, however, shows that a home for socially handicapped women and four after-care institutions were established in Orissa up to that period.

दिल्ली में चीनी के थोक विक्रोताओं के लिये लाइसेंस

श्री ए० बी० बाजपेयी :

*४६०. श्री गिरिराज किशोर कपूर :

श्री बिमलकुमार मश्रालालजी

to Questions

दयाखाद्य तथा कृषि मंत्री यह बताने की क्रपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली में चीनी के थोक विक्रेंताओं की संख्या २४४ से घटा कर ६४ कर दी गई है;
- (ख) यदि हां, तो इसका क्या कारण है ग्रौर १४० थोक विकेताग्रो के लाइसेस के लिए प्रार्थना पत्न किस म्राधार पर म्रस्वीकृत किये गये:
- (ग) क्या यह भी सच है कि जिन थोक विकतास्रों को लाईसेंस दिये गये है, उन में से कुछ ऐसे भी हैं जिनके नाम "काली सुची" में शामिल किये जा चुके हैं अथवा जिनके लाइसेस पहले रह हो चुके हैं; ग्रीर
- (घ) वया यह सच है कि जमना पार की बस्तियों तथा दिल्ली छावनी के किसी भी थोक विक्रेता को लाइसेंस नहीं दिया गया है जिसके फलस्वरूप चीनी के वितरण में कठिनाई हो रही हैं ?

†[LICENCE FOR WHOLESALE SUGAR DEALERS IN DELHI

*468. SHRI A. B. VAJPAYEE: SHRI G. K. KAPOOR: SHRI V. M. CHORDIA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the number of the wholesale sugar dealers has been reduced from 244 to 64 in Delhi:

^{†[]} English translation.